The state of the s		
Here is the second of the seco	Targets Achievements	G.
Seedlings distribution (in lakes seedlings)	25000.00 12588.7	16@
Area coverage (for public lands) (in lakh! heetares)	550000.00 743715,7	16

@Tentative

99

An assessment of the rate ,of survival of the-, saplings planted. daring 1990-91 has not been carried out so far.

12 Noon

(The Deputy Chairman in the Chair)

PAPERS LAID ON THE TABLE

- I. Reports and Accounts (1989-90) of Indian Institute of Manage. ment Ahmedabad and related papers.
- II. Report and Accounts (1989-90) of Indian Institute of Management, Bangalore and related papers.
- III. Report and Accounts of Raja Ram Mohan Ray Libasry Foun- dation, Calcutta and related pa-
- IV Report-and Accounts of the Board of Practical Training (Eastern, Region), Calcutta and related papers.
- 1. THE- MINISTER OF HUMAN RESOURCE DEVELOPMENT ARJUN SINGH): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:-
 - , (i) (a) Twenty-eighth Annual Report and Accounts of the Indian Institute of Management, Ahmedabad for. the year 1989-90, together with the Auditors' Report on the Accounts.

- (b) Review by Government on the working of the Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-408/91J

- (ii) (a) Annual Report and Ac-connts of the Indian Institute of Management, Bangalore, for the year 1989-90, togetehr with the Auditors' Report on Accounts.
- (b) Review by Government on the working of the Institute.
- (c)- Statement giving reasons far the delay laying the papers mentioned at (a) above. [Placed in Library. See No. LT-406/911
 - (iii). (a) ,Eighteenth,.-Annual .Re- . port and Account of the Raja Rammohan Roy Library Foundation, Calcutta for the year 1989-90, together. with. the Audit Report on the .Accounts;
 - (b) Review by Government on the working of the Library.
 - (c) Statement giving reasons for the delay in 'laying the papers mentioned at (a) above'.

[Placed in Library. See No. LT-407/91]

(iv) (a) Annual Reportr and Ac-counts of the Board of Practical Training (Eastern Region) Cal cutta, for the year 1989,90, toget--

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- (b) Review by Government on the working of the Board.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT-459/91]

Annual Accounts (1989-90) of the Rubber Board, Kottayam and related papers.

- 2. MINISTER OF STATE (INDE-PENDENT CHARGE) OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): Madam I lay on the Table a copy each (in English and Hindi) of the following papers:—
 - (i) Annual Accounts of the Rubber Board, Kottayam, for the year 1989-90 and the Audit Report thereon,
 - (ii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT-437/91]

Report and Accounts (1987-88) of the export Promotion Council for Handicrafts, New Delhi and related papers.

- 3. बस्त्र मंत्रासय के (स्वसंत्र प्रभार) राज्य मंत्री (श्री क्रशोक गहलोत) : महोदया मैं निम्नतिखित पत्नी की एक-एक प्रति (ब्रंप्रेजी तथा हिंदी में) सभा पटच पर रखता हं:
- (i) 1987-88 के वर्ष के लिए हस्तिक्षित्व निर्यात संवर्धन परिषद, नई दिल्ली का दूतरा वार्षिक प्रतिवेदन तथा िखे, ेखाक्रों पर खा-परीक्षकों के प्रतिवेदन सहित।
- (ii) परिवद के कार्यकरण की सरकार द्वारा समीक्षा ।

(iii) ऊपर (i) में उल्लिखित पत्नीं को सभापटल पर रखने में हुये विलंब के कारणों को दर्शाने वाला विवरण।

on the Table

[Placed in Library. See No. L.T-440/91]

- I. Notifications of the Ministry of Industry (Department of Company Affairs) under sub-sect. (3) of section 602A of the Companies Act, 1956.
- II. Notifications of the Ministry of Industry (Department of Com. pany Affairs) under sub-section (3) of Section 641 of the Companies Act, 1956.
- III. Notifications of the Ministry of Industry (Department of Company Affairs) under sub-section (3) of section 642 of the Companies Act, 1956.
- 4. श्री श्रक्षोक गहलोत : महोदया, में श्री रंगाजन कुमारमगलम की और से निम्निलिश पत्र भी सभा पटल पर रखता है :
- किमानी स्वितियम, 1956 की शांग 620क की उपधारा (3) के श्वीत उद्योग मंत्रालय (कम्मनी कार्य विभाग) को निम्त्रलिखित अधिसूचनाओं की एह-एक प्रति (अंग्रेजी तथा हिन्दी में):—
- (1) मैसर्भ केलिज चेनिफिट फंड जिलिटेड, भद्रास को निधि कम्पनी घोषित करने वाली सार्कार्शनर संर 303. दिनांक 19 मई, 1990 ।
- (2) मैसर्स पार्क टाउन बेनिफिट, फंड लिमिटेड, मद्रास को निधि कम्पनी घोषित करने वाली सा॰का॰नि॰ सं॰ 513, दिनांक 18 अगस्त, 1990।
- (3) वैसर्स प्रमाक्ष मक्काल नल फंड विधिटेड, बद्रास को निधि कम्मनी, घोषित करने वाली साठकाठनिठ संठ 314 दिनांक 18 मई, 1991।

[Placed in Library. See No. LT-442/91]